

(a) whether it is a fact that Government have permitted the daughter of A. Z. Phizo to visit London; and

(b) if so, what is the purpose of the visit?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes.

(b) To meet her father.

HOUSES OF DEFENCE PERSONNEL WHO WERE KILLED DURING CHINESE AGGRESSION

*419. SHRI M. P. BHARGAVA: Will the Minister of DEFENCE be pleased to state:

(a) whether any cases have come to the notice of his Ministry that some houses of the defence personnel who were killed during the Chinese aggression are in possession of tenants and they are not available for use to the families of the deceased defence personnel; and

(b) if the reply to part (a) above be in the affirmative, what steps have been taken by Government to get such houses vacated for the families of the deceased defence personnel?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) No such case has come to the notice of the Ministry of Defence.

(b) Does not arise.

DOCUMENTARY FILM ON 'CAREER IN PHARMACY'

*420. SHRI ARJUN ARORA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state when the documentary film on the 'Career in Pharmacy' as recommended by the Ministry of Health, is likely to be ready?

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. GOPALA REDDI): A film on Pharmacy

was included in the proposals of the Ministry of Health for the year 1963-64 along with other films. During discussion of these proposals in connection with the production programme of the Films Division for 1963-64 it was decided in consultation with representatives of the Health Ministry to prefer some other films of theirs to it.

RECOGNISED UNIONS IN BHARAT ELECTRONICS LTD. AND HINDUSTAN AIRCRAFT LTD.

*421. { SHRI P. K. KUMARAN:
Dr. A. SUBBA RAO:

Will the Minister of DEFENCE be pleased to state:

(a) the number of recognised Unions in the Bharat Electronics Ltd. and the Hindustan Aircraft Ltd., Bangalore;

(b) what are their respective membership figures; and

(c) whether any code of discipline has been agreed to for implementation between the Unions and the managements concerned; and if not, what is the reason for the delay?

THE MINISTER OF DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI K. RAGHURAMIAH): (a) None.

(b) Does not arise.

(c) The draft Codes of Discipline as finalised by the Managements in consultation with Labour are now under consideration by Government.

KOREAN CONSULATE-GENERAL IN NEW DELHI

*422. SHRI SUNDARMANI PATEL: Will the PRIME MINISTER be pleased to state:

(a) the date on which the Government of South Korea established its Consulate-General in New Delhi; and